

personnel who were on the effective strength on 31st December, 1972 or were/are enrolled/commissioned thereafter.

However, while in the case of Service pensions certain reliefs have been allowed from 1st August, 1973 onwards, reliefs in the case of family pensions have been admitted only from 1st October, 1975. At present the quantum of relief allowed in the case of both categories of pensions is the same. In this respect Defence Ministry has adopted the practice followed on the civil side.

Commercial Exploitation of Citric Acid

597. SHRIMATI MARGARET ALVA:
SHRI NRIPATI RAJAN CHOUDHURY:
SHRI NABIN CHANDRA BURAGOHAIN:
SHRI KALI MUKHERJEE:

Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 288 given in the Rajya Sabha on the 16th June, 1977 and state:

(a) what is the cost of the research project for the manufacture of Citric Acid being undertaken by the Regional Research Laboratory, Jammu;

(b) whether it is a fact that a number of persons/organisations have approached the Laboratory for giving project information alongwith other terms and conditions for commercial exploitation but the authorities of the Laboratory have refused to give the information; and

(c) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) to (c). The requisite information is being collected and would be laid on the Table of the House.

Projects for the Development of North Eastern States

588. SHRIMATI MARGARET ALVA:
SHRI NRIPATI RANJAN CHOUDHURY:
SHRI KALI MUKHERJEE:
SHRI NABIN CHANDRA BURAGOHAIN:

Will the PRIME MINISTER be pleased to state:

(a) the names of the projects approved and those under consideration by Government for the development of the North-Eastern States;

(b) whether the Assam Government have submitted any scheme to the Central Government for the development of backward and tribal areas in that State; and

(c) if so, what are the details in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) statement is laid on the Table of the House.

(b) The state Government submitted proposals for the development of hill and tribal areas of Assam for the Annual Plan for 1977-78.

(c) The proposals under hill areas of Assam involve a total outlay of Rs. 1328 lakhs—Rs. 738 lakhs under State Plan outlay and Rs. 590 lakhs as Central assistance. Major projects included are composite project for prevention of Jhum cultivation, development of agriculture and allied sectors, irrigation and power, development of village and small industries, construction of roads etc.

In regard to tribal areas, the Government of Assam have launched a sub-plan for the development of tribal majority areas in the plains districts. In the year 1977-78 an allocation of Rs. 734 lakhs out of State Plan and Rs. 257 lakhs out of Special Central Assistance have been approved for this sub-plan. Development programmes included in this Plan relate to Agricultural and allied activities for the small farmers, minor irrigation,

Statement

Major projects approved in 1977-78 and major projects under consideration in North Eastern States

State/Union Territory	Major projects approved in 1977-78	Major projects under consideration
I. North Eastern States		
1. Assam	1. Irrigation	Irrigation
	(i) Dhansiri	(i) Champamati
	(ii) Kaldiya	(ii) Pagladia
	(iii) Dekadong	(iii) Burddehing-Lift
	(iv) Bordikera	(iv) Dikrong Lift
	(v) Jajlaigaon	
	(vi) Kallong	
	2. Power	Power
	(i) Namrup TPS	22 MW Wasteheat utilisation plant
	(ii) Bongaigaon TPS	
	(iii) Lakwa Gas PS	
	3. Industry	
	(i) Ashok Paper Mill.	
	(ii) Nangaldoi Jute Mill Limited.	
	(iii) Industrial Paper (Assam) Limited.	
2. Arunachal Pradesh	Power (Mico Hydel Schemes)	
	(i) Tawang	
	(ii) Ziro	
	(iii) Dirang	
	(iv) Tezu	
	(v) Tuting	
	(vi) Daporijo	
	(vii) Rahung	
3. Manipur	1. Power	
	Leimkhott Hydro Electric Scheme II	
	2. Irrigation	
	(i) Loktak Lift Irrigation Project (Medium)	
	(ii) Shingada Dam (Multipurpose Project)	

State/Union Territory	Major projects approved in 1977-78	Major projects under consideration
4. Meghalaya	Power Kyrdemkulai	Irrigation Bengai Valley Multipurpose Scheme
5. Mizoram	Power (i) New-Darlawn (ii) Demagiri	
6. Nagaland	1. Power Dzuza H.E. Project 2. Industry (i) Nagaland Pulp & Paper Project (ii) Nagaland Sugar Mill (iii) Distillery, Dimapur.	
7. Tripura	1. Power Gumti Hydro Electric Project 2. Industry Jute Mill	
II. North Eastern Council programmes	1. Power Kopilli Hydel Project 2. Industry Sericulture 3. Transport and Communications Construction of roads and Bridges.	

Jaldhaka Hydro-Electric Project

599. SHRI PRASENJIT BARMAN: Will the Minister of ENERGY be pleased to refer to the reply to Starred Question 380 given in the Rajya Sabha on the 27th May, 1976 and state

(a) whether the Jaldhaka Hydro-electric Project Stage II, has since been completed; and

(b) if so, what are the regions likely to be benefited by the said project and to what extent?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No. As per the present assessment, the first unit of the Project Stage II is expected to be commissioned during 1979-80 and the second unit during 1980-81.

(b) The power generated by the Jaldhaka Hydro-electric Project Stage II is proposed to be fed into the 66 KV power transmission grid system in North-Bengal to meet the demand of power in the Siliguri and Cooch Behar areas.